

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No. 313**  
766/252/ND/2019

**IN THE MATTER OF:**

Riviera Bag Manufacturing Ltd.

.... **APPELLANT**

**Vs.**

ROC

.... **RESPONDENT**

**SECTION**

**U/s 252 Companies Act 2013**

**Order delivered on 24.04.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the IT Department :

Mr. Zoheb Hossain, Sr. Standing Counsel,

Mr. Parth Semwal & Mr. Sanjeev Menon, Jr. Standing  
Counsel for Revenue

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble  
Members.

Put up on 12.06.2023.

Sd/-  
**(Court Officer)**